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## Dindigal Guddalore rail line

2337. SHRI R. T. GOPALAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any engineering survey or traffic survey has been made for a railway line between Dindigal and Guddalore:
- (b) if so, when the construction work on this rail line will be taken up; and
- (c) the reasons for the delay in taking up the work on this line?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. M. G. line exists between Dindigal and Guddalore.

(b) and (c) Do not arise.

## Break down' of computerised reservation system of Indian Airlines

2338. SHRI SUBAS MOHANTY: Will the Minister of CIVIL AVIA TION be pleased to state:

- (a) whether Government are aware of the frequent break downs in the computerised reservations system of Indian Airlines-
- (b) whether it is attributable to poor maintenance of the system; and
- (c) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) There have been no frequent break downs in the computerised reservation system of Indian Airlines. By and large, this system has been functioning satisfactorily. Maintenance work on the computer is carried out during nights with a view to avoiding inconvenience to the passengers.

(b) and (c) Do not arise.

## Allotment of coal handling, cinderpicking and ash handling contractof Allahabad Loco Shed

to Questions

2339. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased  $t_0$  state:

- . (a) whether before finally deciding tenders for award of coal handling, cinder picking and ash handling contract at Allahabad Loco Shed with effect from 22nd February, 1987 the Senior Divisional Mechanical Engineer called for a report from Senior Divisional Commercial Superintendent about the performance and credentials of M/s. Railway Cycle Stand Karmachari Sharam Samvida Sahkari Samiti Limited;
- (b) if so, what are the details thereof;
- (c) whether inspite of adverse report of Senior Divisional Commercial Superintendent the contract was allotted to debarred Society of Commercial Branch under the same Divisional Railway Manager; and
- (d) whether the Senior Divisional Mechanical Engineer was empowered to alter tender conditions and award the contract for 4 months only?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA); (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

## Short payment by M/s. Railways Parcels and Goods Porters Cooperative Labour Contract Society Limited at Karpur

2340. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether during the surprise inspection conducted by Assistant Labour Commissioner (Central), Kanpur, it was detected that M/s. Railway Parcels and Goods Porterf